

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Srinagar.

Notification

Srinagar, the 8<sup>th</sup> of September, 2021

S.O. 218.-In exercise of the powers conferred under sub-section (1) of Section 9 of the Manoeuvres, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby defines the area, measuring 82 Kanals & 07 Marlas, under Khasra Nos. 803, 804 & 806, situated at Village Bapli Lote Tehsil and District Udhampur as an area for the purpose of carrying out periodically, Field Firing and Artillery Practice by the Border Security Force (BSF), for a period of 10 years w.e.f. 01.03.2020.

**By order of the Government of Jammu and Kashmir.**

  
(Rashid Raina) KAS

Under Secretary to the Government.

No. Home/CL-116/84 (CC No. 9145)

Dated: 8.09.2021

Copy to the:

1. Principal Secretary to the Government, Revenue Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
4. Secretary to the Government, Department of Law Justice and Parliamentary Affairs (w.7.s.c).
5. Divisional Commissioner, Jammu.
6. Director, Archaeology, Archives and Museums, J&K.
7. Deputy Commissioner, Udhampur.
8. Private Secretary to the Chief Secretary, J&K.
9. Private Secretary to Principal Secretary to the Government, Home Department.
10. I/c Website, Home Department.
11. Stock file.

Copy also to:

1. Special Director General, BSF, J&K, Bantalab, Jammu
2. GOC-in-C, Northern Command C/o 56 APO.
3. Inspector General, BSF Subsidiary, Training Centre, Dhar Road, Udhampur.